



**PUNAJB VIDHAN SABHA SECRETARIAT**

**STARRED QUESTIONS**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON**

**Tuesday, the 28<sup>th</sup> June, 2022 (Morning Sitting)**

**Four-laning the road from Goindwal Sahib to Taran Taran**

- \*252. **Sardar Manjinder Singh Lalpura, M.L.A.**:- Will the Public Work (B & R) Minister be pleased to state whether the government considers four laning the road from Goindwal Sahib to Taran Taran; if so, by when?

**To open a Government College in Mukerian (Distt. Hoshiarpur)**

- \*280. **Shri Jangi Lal Mahajan, M.L.A.**:- Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a Government College in Mukerian (Distt. Hoshiarpur); if so, by when?

**To set up Cattle Mandi at Garhshankar**

- \*296. **Sardar Jai Krishan Singh Rouri, M.L.A.**:- Will the Animal Husbandry Minister be pleased to state whether there is any proposal under consideration of the government to set up Cattle Mandi in Garhshankar city; if so, the time by which it will be constructed?

**To construct Bus Stand at Mallan Wala, Zira**

- \*302. **Shri Naresh Kataria, M.L.A.**:- Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to construct the bus stand at Mallan Wala, Tehsil Zira; if so, the time by which this will be constructed?

**To widen the Ghaggar river from Makror Sahib to Village Karail**

- \*166. **Shri Barinder Kumar Goyal, M.L.A.**:- Will the Water Resources Minister be pleased to state:-  
a) whether it is a fact that Ghaggar river passing through Assembly Constituency Lehragaga has been widened from Khanauri City to village Makror Sahib by extending it to one acre on both sides of the bank of the river;  
b) whether it is also a fact that Ghaggar river has not been widened from village Makror Sahib to village Karail which is situated on Punjab-Haryana Border and flowing water is constantly destroying the cultivable land of the farmers by overflowing due to lesser width (one acre); if so, whether there is any proposal under consideration of the government to widen the Ghaggar river from village Makror Sahib to village Karail; if so, the time by which it will be widened?

**Details of tubewell connections allotted under Chairman Quota in the State**

- \*115. **Sardar Chetan Singh Jouramajra, M.L.A.**:- Will the Power Minister be pleased to state:-  
a) the number of pending tubewell connections allotted under Chairman Quota in the State; the district-wise details be provided;  
b) the number of beneficiaries out of these who have deposited the security fee as mentioned in part (a) above togetherwith the time by which the pending cases are likely to be disposed off?

**To set up Milkplant at Assembly Constituency Baghapurana**

- \*314. **Sardar Amritpal Singh Sukhanad, M.L.A.**:- Will the Cooperation Minister be pleased to state whether it is a fact that there is no milkplant in Assembly Constituency Baghapurana; if so, whether the government proposes to set up a milkplant at Bhagapurana alongwith the time by which it will be done?

**To provide disability pension alongwith old-age pension to disabled persons**

- \*328. **Sardar Labh Singh Ugoke, M.L.A.**:- Will the Social Security Minister be pleased to state whether it is a fact that old-age pension is not given to disabled person who is also eligible for old-age pension; if so, whether the govt. is considering to frame any policy to provide disability pension as well as old-age pension also to disabled persons; if so, the time by which the same is likely to be implemented?

**To start the Professor Gursewak Singh Physical Education College, Patiala**

- \*123. **Sardar Ajit Pal Singh Kohli, M.L.A.**:- Will the Higher Education Minister be pleased to state:-  
a) the reasons for shut down Professor Gursewak Singh Physical Education College, Patiala alongwith the proposal of the government to start this highly prestigious college;  
b) the names of the stations where the adjustment of the leftout staff of the said college has been made alongwith the criteria adopted to fix the seniority of the said adjusted staff;  
c) the number of staff leftout from the job togetherwith reasons therefor?

**Shifting the pond of village Atti**

- \*188. **Shri Vikramjit Singh Chaudhary, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-  
a) whether it is a fact that the people of village Atti have demanded to shift the pond of the village at the outskirts of the village;  
b) if the reply to part (a) be in the affirmative, whether there is any proposal under consideration of the govt. to shift the said pond out of the village; if so, the time by which it is likely to be done?

*G. G. 25/6/22*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

P.T.O

**To meet the shortage of staff and renovation of the hospital of Assembly Constituency, Jaiton**

- \*320. **Sardar Amolak Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that the Government Hospital in Assembly Constituency Jaiton is in a dilapidated condition and there is a shortage of staff also; if so, the time by which the govt. will carry out renovation of the said hospital as well as to make good the shortage of staff thereat?

**To pay the arrear of 6th Pay Commission to Government Employees**

- \*50. **Doctor Charanjit Singh, M.L.A.:-** Will the Finance Minister be pleased to state the time by which the payment of due arrear of the 6th Pay Commission, implemented since the year 2016, is likely to be released to the government employees?

**Present status of power grid at village Roshanpur in Block Bhunerheri Assembly Constituency Sanour**

- \*216. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Power Minister be pleased to state:-  
a) whether these was any planning to install a power grid at village Roshanpur in Block Bhunerheri in Assembly Constituency Sanour; if so, the capacity of the grid to be installed;  
b) the present status of the aforesaid grid togetherwith the time by which the same is likely to be installed?

**To set-up project for treating the rainwater to make it potable and for irrigation purpose in Assembly Constituency Urmur Tanda**

- \*235. **Sardar Jasbir Singh Raja Gill, M.L.A.:-** Will the Water Resources Minister be pleased to state:-  
a) whether the government is considering to set-up a project in Assembly Constituency Urmur-Tanda district Hoshiarpur in regard to collection of rainwater and treating it to make potable and for irrigation purpose;  
b) if reply to part (a) above be in the affirmative, the time by which the said project is likely to be completed?

**To reduce the percentage of VAT levied on Petroleum Products**

- \*167. **Sardar Brindermeet Singh Pahra, M.L.A.:-** Will the Excise and Taxation Minister be pleased to state whether the government will consider to reduce the percentage of VAT levied on the same in the State to relief the public from the rising prices of petroleum products; if so, the details thereof?

**Details of canal water of Majha area**

- \*335. **Sardar Inderbir Singh Nijjar, M.L.A.:-** Will the Water Resources Minister be pleased to state:-  
a) the capacity of Upper Bari Doab Canal (UBDC) to carry flood water in Majha area;  
b) the quantum/level of water carried through this canal;  
c) the quantum/level of water currently and for how many days in a year the level remains the same;  
d) the time when the last special repair of this canal was done?

**To carry out the special repair of Bholath Nadala-Subhanpur road**

- \*246. **Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the process for the special repair of Bholath-Nadala-Subhanpur road is under consideration of the department; if so, the time by which the said repair is likely to be carried out?

**To delegate D.D.O. powers to S.B.S.S.M.G.C.G. College**

- \*308. **Sh. Dinesh Chadha, M.L.A.:-** Will the Higher Education Minister be pleased to state whether it is a fact that neither the D.D.O. powers have been delegated nor the vacant posts have been filled up in Sant Baba Sewa Singh Memorial Government College (Girls) Munne Ropar so far which was taken over by the government in year 2016; if so, the time by which the DDO powers are likely to be given togetherwith the time by which the said vacant posts are likely to be filled up?

**Construction of bus stand at Historical Town, Kamahi Devi**

- \*164. **Sardar Karambir Singh, M.L.A.:-** Will the Rural Development & Panchayats Minister be pleased to state whether there is any proposal under consideration of the government to construct a new bus stand at Kamahi Devi, a historical town in Kandi Area in Assembly Constituency Dasuya, Hoshiarpur; if so, the time by which it will be constructed?

**To construct a trauma Centre at Phagwara**

- \*259. **Sardar Balwinder Singh Dhaliwal, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to construct a Trauma Centre at Assembly Constituency Phagwara; if so, by when?

Chandigarh  
The 24<sup>th</sup> June, 2022

G.P.S. 25/6/2022  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

Surinder Pal  
Secretary,  
Punjab Vidhan Sabha.